

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT:-**

**THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR**

**AND**

**THE HONOURABLE MR.JUSTICE SHAJI P. CHALY**

**WEDNESDAY, THE 1<sup>ST</sup> DAY OF APRIL, 2020/12<sup>TH</sup> CHAITHRA, 1942**

**B.A. NO.2343 of 2020**

(CRIME NO.348 OF 2020 OF ADOOR POLICE STATION, PATHANAMTHITTA)

**PETITIONERS/ACCUSED No 3 & 4:**

- 1 Ashok Kumar, aged 53 years, S/o.Ratnakaran Nair,  
Karyat House, Cherukulangi P.O., Cherukulangikkara,  
Vadasserikara.,Pathanamthitta district – 689673.
  
- 2 Vijay Kumar, aged 50 years, S/o..RaghavanPillai,  
Padijattadil house, Paranthal P.O., Pandalam,  
Pathanamthitta District – 689 501.

By Adv. Sri. P. MARTIN JOSE

**RESPONDENTS:**

- 1 State of Kerala, represented by the Public Prosecutor,  
High Court of Kerala, Ernakulam – 682 031.
  
- 2 The Station House Officer, Adoor,  
Adoor Police Station, Pathanamthitta.

By Sri.Suman Chakravarthy, Public Prosecutor

This Bail Application having come up for admission on 01/04/2020, the Court on the same day passed the following:-

**A.K. JAYASANKARAN NAMBIAR, J.**

**&**

**SHAJI P. CHALY, J.**

**B.A.NO.2343 OF 2020**

**Dated this the 1<sup>st</sup> day of April, 2020**

**ORDER**

**Shaji P. Chaly, J.**

The Petitioners are accused nos.3 and 4 in Crime No.348/2020 of Adoor Police Station, registered with offences punishable under Sections 323, 324, 341, 308 read with Section 34 of the Indian Penal Code and Section 75 of the Juvenile Justice Act.

2. Heard the learned senior counsel appearing for the petitioners and the learned public prosecutor. We have gone through the records which are made available. When the matter is taken up learned counsel for petitioners submitted that the petitioners are released on bail on the basis of the Full Court order of the High Court of Kerala dated 30.3.2020 in W.P.(C).No.9400/2020 [Suo Motu]. However, it is submitted by the learned senior counsel for the petitioners that the matter is to be argued for grant of permanent bail. Therefore, the bail application is posted after the lifting of the lockdown period.

**A.K.JAYASANKARAN NAMBIAR  
JUDGE**

**SHAJI P. CHALY  
JUDGE**